

PUBLIC NOTICE

Regarding: Interview schedule for the posts of Peon/Addl.Peon etc.

This is in continuation of this office advertisement notice dated 13.01.2021 published in 'The Statesman English' and 'Dainik Mewat Hindi' vide which applications for the posts of Process Servers and Peon/Additional Peon etc. were invited from the general public. Now it is notified to the candidates that the selection process to fill up 11 posts of Peon/Additional Peon etc. has been taken by the recruitment committee, for which interview will be conducted by the Selection Boards in the manner stated hereinafter. The list of eligible candidates in alphabetical order and roll number-wise for the posts of Peon/Additional Peon etc. is attached, as Annexure 'A'

Interview Schedule in alphabetical order and Roll number wise for the posts of Peon/Additional Peon

S.N	Name of Selection Board and Place of Interview (NEW COURT COMPLEX BUILDING SECTOR 12 FARIDABAD)	Date of Interview and Reporting Time 28.02.2021 (Sunday) at 9:00 A.M.		Date of Interview and Reporting Time 01.03.2021 (Monday) at 2:00 P.M.		Date of Interview and Reporting Time 02.03.2021 (Tuesday) at 2:00 P.M.		Date of Interview and Reporting Time 03.03.2021 (Wednesday) at 2:00 P.M.	
		Candidates Whose Name starts from alphabet (A to N)	Roll Numbers of Candidates	Candidates Whose Name starts from alphabet (O to R)	Roll Numbers of Candidates	Candidates Whose Name starts from alphabet (S)	Roll Numbers of Candidates	Candidates Whose Name starts from alphabet (T to Z)	Roll Numbers of Candidates
1	BOARD NO.1 COURT NO 14, 5 th FLOOR	A	1 to 300 (300)	O and P	4179 to 4293 (115)	S	5768 to 5867 (100)	T	7149 to 7198 (50)
2	BOARD NO.2 COURT NO. 7, 2 nd FLOOR	A	301 to 600 (300)	P	4294 to 4408 (115)	S	5868 to 5967 (100)	T and U	7199 to 7248 (50)
3	BOARD NO.3 COURT NO.17, 6 th FLOOR	A	601 to 900 (300)	P	4409 to 4523 (115)	S	5968 to 6067 (100)	U and V	7249 to 7298 (50)
4	BOARD NO.4 COURT NO. 2, 1 st FLOOR	A, B and C	901 to 1200 (300)	P	4524 to 4638 (115)	S	6068 to 6167 (100)	V	7299 to 7348 (50)
5	BOARD NO.5 COURT NO.5, 2 nd FLOOR	C and D	1201 to 1500 (300)	P	4639 to 4753 (115)	S	6168 to 6267 (100)	V	7349 to 7398 (50)
6	BOARD NO.6 COURT NO.11, 4 th FLOOR	D, E,F, and G	1501 to 1800 (300)	P,Q and R	4754 to 4868 (115)	S	6268 to 6367 (100)	V	7399 to 7448 (50)
7	BOARD NO.7 COURT NO.6, 2 nd FLOOR	G and H	1801 to 2100 (300)	R	4869 to 4983 (115)	S	6368 to 6467 (100)	V	7449 to 7498 (50)
8	BOARD NO. 8 COURT NO.19 6 th FLOOR	H,I and J	2101 to 2400 (300)	R	4984 to 5098 (115)	S	6468 to 6567 (100)	V	7499 to 7548 (50)
9	BOARD NO.9 COURT NO. 15 5 th FLOOR	J and K	2401 to 2700 (300)	R	5099 to 5213 (115)	S	6568 to 6667 (100)	V	7549 to 7598 (50)
10	BOARD NO.10 COURT NO.12 4 th FLOOR	K	2701 to 3000 (300)	R	5214 to 5328 (115)	S	6668 to 6767 (100)	V	7599 to 7648 (50)
11	BOARD NO.11 COURT NO.10 3 rd FLOOR	K,L and M	3001 to 3300 (300)	R	5329 to 5443 (115)	S	6768 to 6867 (100)	V	7649 to 7698 (50)
12	BOARD NO.12 COURT NO. 9, 3 rd FLOOR	M	3301 to 3600 (300)	R	5444 to 5558 (115)	S	6868 to 6967 (100)	V, W and Y	7699 to 7748 (50)
13	BOARD NO.13 COURT NO.4, 1 st FLOOR	M and N	3601 to 3900 (300)	R	5559 to 5673 (115)	S	6968 to 7067 (100)	Y	7749 to 7798 (50)
14	BOARD NO.14 COURT NO. 3, 1 st FLOOR	N	3901 to 4178 (278)	R	5674 to 5767 (94)	S	7068 to 7148 (81)	Y and Z	7799 to 7862 (64)

Note: All the candidates are required to report initially in premises of the Old Judicial Court Complex Building sector 12 Faridabad as per the above time and schedule to seek further direction through Help Desks installed in the Main Hall of the said building.

The candidates are required to report at the venue as per the above schedule. They are further required to bring the following original documents with regard to their educational qualification, caste, residence proof and one set of attested photocopies thereof, at the time of interview.

1. Middle Examination Certificate/Mark sheet and other educational qualification certificates if claimed
2. Proof of date of birth (Middle/Matriculation Certificate showing date of birth or D.O.B. certificate issued by Registrar of Births and Deaths)
3. Candidate belonging to any of the reserved category has to produce original certificates on which he/she is claiming reservation.
4. Candidate belonging to reserved category has to produce his/her original domicile certificate
5. The candidates whose names have been sponsored by Zila Sainik Board have to bring duly filled application forms along with one set of attested photocopies of their documents.
6. Any original Identity proof (Issue by competent authority)

The candidates are also directed to wear mask and adhere to precautionary measures as advised by the competent authorities besides maintaining social distancing norms.

District & Sessions Judge
-cum-Chairman
Recruitment Committee
Faridabad.

Note:

1. A list of rejected applications showing the detail of candidates, who were not found eligible as per the eligibility criteria laid down in the advertisement notice dated 13.01.2021, is attached below as **Annexure 'B'**.
2. A list of rejected applications which were found incomplete, is attached below as **Annexure 'C'**.
3. A list of rejected applications which were received after due date i.e. 09.02.2021 is attached below as **Annexure 'D'**.